CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD

REGIONAL BENCH : COURT NO. 1

EXCISE Appeal No. 10958 of 2022-DB

[Arising out of OIA-RAJ-EXCUS-000-APP-279-280-2022 dated 07.09.2022 passed by Commissioner, Central Excise, Customs and Service Tax-RAJKOT]

ASHOKKUMAR NARABHERAM FEFAR PARTNER ...Appellant

M/S SOMNATH POLYPACK INDUSTRIES, MORBI-RAJKOT HIGHWAY, NEAR NALANDA SCHOOL, VIRPAR
MORBI, GUJARAT-363650

VERSUS

Commissioner of C.E. & S.T.-RAJKOT ...Respondent

CENTRAL EXCISE BHAVAN,
RACE COURSE RING ROAD...INCOME TAX OFFICE,
RAJKOT, GUJARAT-360001

APPEARANCE:
Shri P D Rachchh, Advocate & Shri Parth Rachchh, Advocate appeared for the Appellants
Shri R R Kurup, Superintendent (AR) appeared for the Respondent

CORAM:
HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA
HON'BLE MEMBER (TECHNICAL), MR. SATENDRA VIKRAM SINGH

DATE OF HEARING: 06.10.2025
DATE OF DECISION: 20.11.2025

The appeal is disposed of. For order, see order of date in Excise Appeal No.10153 of 2022-DB

(SOMESH ARORA)
MEMBER (JUDICIAL)

(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)

Bharvi